GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1563 ANSWERED ON:21.08.2012 REVISION IN NOTIFIED DISASTERS LIST Bairwa Shri Khiladi Lal;Bhagora Shri Tarachand;Lal Shri Pakauri;Meghwal Shri Arjun Ram ;Pakkirappa Shri S.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has revised the list of notified natural calamities recently and included frost and cold wave;

(b) if so, the details thereof;

(c) whether the Government proposes to revise the norms to release funds under the National Disaster Response Fund and the State Disaster Response Fund; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes Madam, the Government of India has approved the inclusion of cold wave/ frost in the list of eligible calamity for assistance from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) and issued the notification in this regard on 13th August 2012.

(c) to (d): Following the implementation of recommendation of XIII th Finance Commission with regard to its awards of grant to the States for response and relief, the Government of India taking into account various factors including price rise etc. have recently revised the items & norms of assistance from State Disaster Response Fund (SDRF) and the National Disaster Response Fund (NDRF), on 16th January 2012. These norms are available on the Ministry of Home Affairs website; www.ndmindia.nic.in.